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**IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR**

**BEFORE  
HON'BLE SHRI JUSTICE VIVEK AGARWAL**

**ON THE 18<sup>th</sup> OF MARCH, 2024**

**MISC. PETITION No. 6266 of 2018**

**BETWEEN:-**

**SOURABH SHARMA S/O SHRI VIPIN SHARMA, AGED  
ABOUT 33 YEARS, OCCUPATION: UNEMPLOYED VIJAY  
NAGAR INDORE (MADHYA PRADESH)**

**.....PETITIONER**

***(BY SHRI SATYENDR PRASAD DUBEY - ADVOCATE)***

**AND**

**SMT. PRITI @ SHREYA W/O SOURABH SHARMA D/O  
SHRI KESHAV PRASAD SHARMA, AGED ABOUT 31  
YEARS, INDRAPRASTH COLONY KHURAI TEHSIL  
KHURAI (MADHYA PRADESH)**

**.....RESPONDENTS**

.....  
*This petition coming on for admission this day, the court passed the  
following:*

**ORDER**

Learned counsel for petitioner prays for withdrawal of this Misc. Petition.

Accordingly, this Misc. Petition is dismissed as withdrawn.

**(VIVEK AGARWAL)  
JUDGE**

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